

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 589/TT/2020**

**and**

**Petition No.590/TT/2020**

**Coram:**

**Shri P. K. Pujari, Chairperson**

**Shri I. S. Jha, Member**

**Shri Pravas Kumar Singh, Member**

**Date of Order : 24.06.2021**

**Petition No. 589/TT/2020**

**In the matter of:**

Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Section 79 of the Electricity Act 2003, truing up of transmission tariff of 2014-19 tariff period under Regulation 8 under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determination of transmission tariff of 2019-24 tariff period under Regulation 8 (1) under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for 400 kV Double Circuit Siliguri-Purnea Transmission Line, 400 kV Double Circuit Purnea-Muzaffarpur Transmission Line and 220 kV Double Circuit Muzaffarpur (PGCIL)-Muzaffarpur (BSEB) Transmission Line, in Eastern Region associated with Tala Hydro Electric Project, East-North Interconnector and Northern Region Transmission System.

**And in the matter of:**

Powerlinks Transmission Limited.  
10<sup>th</sup> Floor, DLF Tower A,  
District Centre Jasola, New Delhi-110025.

**.... Petitioner**

**Vs**

1. Powergrid Corporation of India Limited.  
'Saudamini', Plot No.-2, Sector-29,  
Gurgaon, Haryana-122 001.
2. Bihar State Power (Holding) Company Limited.  
(Formerly Bihar State Electricity Board -BSEB),  
Vidyut Bhavan, Bailey Road, Patna-800 001.

**.....Respondent**



3. West Bengal State Electricity Distribution Company Limited.  
Bidyut Bhawan, Bidhan Nagar,  
Block DJ, Sector-II, Salt Lakecity, Calcutta-700 091.
4. Grid Corporation of Orissa Limited.  
Shahid Nagar, Bhubaneswar-751 007.
5. Jharkhand State Electricity Board.  
In Front of Main Secretariat,  
Doranda, Ranchi-834002.
6. Damodar Valley Corporation.  
DVC Tower, Maniktala,  
Civic Centre, VIP Road, Calcutta-700054.
7. Power Department.  
Government of Sikkim, Gangtok-737101.

**...Proforma Respondents**

**Petition No. 590/TT/2020**

**In the matter of:**

Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Section 79 of the Electricity Act 2003, truing up of transmission tariff of 2014-19 tariff period under Regulation 8 under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determination of transmission tariff of 2019-24 tariff period under Regulation 8 (1) under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations 2019 for 400 kV Double Circuit Gorakhpur-Lucknow Transmission Line and 400 kV Double Circuit Bareilly-Mandola Transmission Line, in Northern Region associated with Tala Hydro Electric Project, East-North Interconnector and Northern Region Transmission System.

**And in the matter of:**

Powerlinks Transmission Limited.  
10<sup>th</sup> Floor, DLF Tower A,  
District Centre Jasola, New Delhi-110025.

**.... Petitioner**

**Vs**

1. Powergrid Corporation of India Limited.  
'Saudamini', Plot No.-2, Sector- 29,  
Gurgaon, Haryana-122 001.

**.....Respondent**



2. Rajasthan Rajya Vidyut Prasaran Nigam Limited.  
Vidyut Bhawan, Vidyut Marg, Jaipur-302005.
3. Ajmer Vidyut Vitran Nigam Limited.  
132 kV, GSS RVPNL, Sub- Station Building,  
Caligiri Road, Malviya Nagar, Jaipur-302017 (Rajasthan).
4. Jaipur Vidyut Vitran Nigam Limited.  
132 kV, GSS RVPNL Sub- Station Building,  
Caligiri Road, Malviya Nagar, Jaipur-302017 (Rajasthan).
5. Jodhpur Vidyut Vitran Nigam Limited.  
132 kV, GSS RVPNL Sub- Station Building,  
Caligiri Road, Malviya Nagar, Jaipur-302017 (Rajasthan).
6. Himachal Pradesh State Electricity Board.  
Vidyut Bhawan,  
Kumar House Complex Building II, Shimla-171 004.
7. Punjab State Electricity Board.  
The Mall, Patiala-147 001.
8. Haryana Power Purchase Centre.  
Shakti Bhawan, Sector-6,  
Panchkula (Haryana)-134109.
9. Power Development Department.  
Government of Jammu & Kashmir,  
Mini Secretariat, Jammu.
10. Uttar Pradesh Power Corporation Limited.  
(Formerly Uttar Pradesh State Electricity Board),  
Shakti Bhawan, 14, Ashok Marg, Lucknow - 226 001.
11. Delhi Transco Limited.  
Shakti Sadan, Kotla Road, New Delhi-110 002.
12. BSES Yamuna Power Limited.  
BSES Bhawan, Nehru Place, New Delhi.
13. BSES Rajdhani Power Limited.  
BSES Bhawan, Nehru Place, New Delhi
14. Tata Power Delhi Distribution Limited.  
33 kV Substation, Building, Hudson Lane,  
Kingsway Camp, North Delhi-110009.



15. Chandigarh Administration.  
Sector -9, Chandigarh.
16. Uttarakhand Power Corporation Limited.  
Urja Bhawan, Kanwali Road, Dehradun.
17. North Central Railway,  
Allahabad.
18. New Delhi Municipal Council,  
Palika Kendra, Sansad Marg,  
New Delhi-110002.

**...Proforma Respondents**

**For Petitioner** : Shri Ventatesh, Advocate, PTL  
Shri Ashutosh K. Srivastava, Advocate, PTL  
Shri Pankaj Prakash, PTL

**For Respondents** : None

**ORDER**

Powerlinks Transmission Limited (hereinafter referred to as “PTL”), a transmission licensee, filed three petitions for truing up of transmission tariff of the 2014-19 tariff period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 (hereinafter referred to as “the 2014 Tariff Regulations”) and for determination of tariff of the 2019-24 tariff period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 (hereinafter referred to as “the 2019 Tariff Regulations”) for six assets associated with Tala Hydro Electric Project in Eastern Region, East-North Interconnector and Northern Region Transmission System (hereinafter referred to as “the transmission system”). The details of the petitions and the assets covered in the petitions are as follows:



<b>Sr. No.</b>	<b>Petition No.</b>	<b>Name of the asset</b>
1	588/TT/2020	400 kV Double Circuit Muzaffarpur-Gorakhpur Transmission Line
2	589/TT/2020	400 kV Double Circuit Siliguri-Purnea Transmission Line, 400 kV Double Circuit Purnea-Muzaffarpur Transmission Line and 220 kV Double Circuit Muzaffarpur (PGCIL)-Muzaffarpur (BSEB) Transmission Line
3	590/TT/2020	400 kV Double Circuit Gorakhpur-Lucknow Transmission Line and 400 kV Double Circuit Bareilly-Mandola Transmission Line

2. As per the first proviso to clause (1) of Regulation 8 of the 2019 Tariff Regulations, in case of transmission elements put into commercial operation before 1.4.2019, a transmission licensee is required to file a consolidated petition in respect of all the transmission elements covered in a transmission system for determination of tariff of the 2019-24 tariff period. Further, as per Regulation 9(2) of the 2019 Tariff Regulations, in case of existing transmission elements, the transmission licensee is required to file a combined petition for determination of tariff of the 2019-24 and truing up of the 2014-19 tariff period. As PTL filed three separate petitions for truing up of the tariff of the 2014-19 tariff period and determination of tariff of the 2019-24 tariff period for its transmission elements, which were put into commercial operation before 1.4.2019, covered in the transmission system, the Commission during the hearing on 28.8.2020 directed PTL to file a consolidated petition.

3. Accordingly, PTL has made a consolidated claim for truing up of the tariff of the 2014-19 tariff period and determination of tariff of the 2019-24 tariff period for the transmission elements covered under the instant transmission system by filing revised



tariff Forms in Petition No. 588/TT/2020. As a result, Petition No.589/TT/2020 and Petition No. 590/TT/2020 have become infructuous.

4. In view of the above, we dispose of Petition No.589/TT/2020 and Petition No. 590/TT/2020 as infructuous.

sd/-  
**(Pravas Kumar Singh)**  
**Member**

sd/-  
**(I. S. Jha)**  
**Member**

sd/-  
**(P. K. Pujari)**  
**Chairperson**

